

(e) the financial benefits that the tribal artist got out of this festival; and

(f) whether Government has organised similar event in the past and if so, the details thereof along with achievement in organising such festival?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) to (f) Ministry of Tribal Affairs (MoTA) has organised National Tribal Festival titled "Aadi Mahotsav" in collaboration with Tribal Cooperative Marketing Development Federation of India (TRIFED) from 16th to 30th November, 2019 at DilliHaat, New Delhi. The 15day long festival comprised of display and sale of tribal art and craft, tribal medicine, tribal craft demonstrations, tribal cuisine and Tribal folk performances in the evenings. More than 500 tribal artisans and artists from different States participated in the festival and realized the direct sales of more than ₹ 3.00 crores (provisional) till 25.11.2019.

The first such festival was organised during the year 2017-18 by the Ministry of Tribal Affairs and TRIFED in Delhi during the month of November, 2017. Keeping in view the encouraging response which is received from all quarters, TRIFED subsequently organised five more 'Aadi Mahotsavs' during 2017-18 and eleven during 2018-19 across the country. The festival held at New Delhi during 2018 generated a business of more than ₹ 16.00 crores during 15 days long event, which was 400% rise as compared to the previous year. It included direct sale of ₹ 3.05 Crores by artisans and purchase orders worth ₹ 12.75 Crores received by them from different organisations including TRIFED for next 12 months, against which ₹2.00 Crores worth of stocks was lifted on the last day.

Consultants/advisors working in the Ministry

2862. DR. VINAY P. SAHASRABUDDHE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of full time consultants and/or advisors currently working with the Ministry and it's various Departments and Autonomous Bodies/Institutions and Public Sector Organisations associated with it as of 31st August, 2019;

(b) since when are they working and the total amount of honorarium/salary/ fees being paid to them, Department/Institution-wise; and

- (c) what is the mechanism, if any, of assessing their performance periodically?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) and (b) As on 31.08.2019, the number of full time consultants working in the Ministry of Tribal Affairs and National Commission of Scheduled Tribes were 20 and 8 respectively. Out of 20 consultants in the Ministry of Tribal Affairs, 9 consultant have been engaged directly by the Ministry and 11 consultants have been provided by UNDP to this Ministry under the project 'Enhancing Effectiveness of Tribal Development Programmes in India (En-Tridev)'. A statement showing the details of full time consultants in Ministry of Tribal Affairs and Autonomous Bodies/Institutions and Public Sector Organizations associated with this Ministry as on 31.08.2019, their date of engagement and consolidated amount paid per month to each of them is given in Statement (See below).

- (c) Performance of consultants is regularly monitored in the Divisions/ Sections where they are engaged and performance reviewed periodically by the concerned reporting officer.

Statement

The details of full-time consultants in the Ministry of Tribal Affairs and autonomous bodies/institutes and PSUs associated with Ministry, their date of engagements and consolidated amount paid

Directly by the Ministry

Sl. No.	Name of Consultant	Date of engagement for first time	Consolidated Amount paid per month (in ₹)
1.	Shri R. C. Dhyani	3.10.2018	42,000/-
2.	Shri S.L. Meghwal	9.08.19	35,000/-
3.	Shri Ratan Singh	1.11.2017	27,000/-
4.	Shri Vijay Kumar	18.02.2019	35,000/-
5.	Ms. Kritika	1.11.2018	48,000/-
6.	Shri Surinder Pal Sharma	13.03.2019	35,000/-
7.	Ms. Ramamani Patnaik	1.06.2018	1,15,500/-
8.	Ms. Rashmi Bhatia	1.06.2018	57,570/-
9.	Shri Sudhanshu Sekhar Mohanty	1.06.2018	29,400/-

National Commission for Scheduled Tribes
(Constitutional Body)

Sl. No.	Name of Consultant	Date of Engagement for first time	Consolidated Amount paid per month (in ₹)
1.	Shri Shiv Kumar	07.09.2016	25,000/-
2.	Shri P.C. Mangriya	10.10.2018	30,000/-
3.	Shri Vikas Kumar Sharma	01.01.2019	50,000/-
4.	Shri Bharat Bhushan Jain	01.01.2019	40,000/-
5.	Shri Bharat Sigh	01.01.2019	30,000/-
6.	Shri Alok Kumar Dwivedi	01.01.2019	30,000/-
7.	Shri P.T. Jameskutty	09.07.2019	50,000/-
8.	Shri K.P. Singh	15.04.2019	50,000/-

Following consultants were engaged as on 31.08.2019 under UNDP project. Their remuneration is determined by UNDP.

Name	Date of last engagement
1. Kuldip Gyaneswar	30.07.2019
2. Subrat Nayak	30.07.2019
3. Priya Tayde	06.08.2019
4. Mudit Mittal	06.08.2019
5. Jharna Mishra	11.02.2019
6. Debashish Das	01.04.2019
7. Ashesh Shukla	12.07.2019
8. Parul Malik	16.07.2019
9. Dayanand Keshri	26.07.2019
10. Prabhash Jha	06.08.2019
11. Akanksha Srivastava	26.08.2019